

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:305
ANSWERED ON:23.11.2012
YOGA AND NATUROPATHY
J Helen Davidson;Kashyap Shri Virender

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the financial allocation made to the Department of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) for the Twelfth Five Year Plan period in comparison to Eleventh Five Year Plan;
- (b) the funds allocated to various research councils including the Central Council for Research in Yoga and Naturopathy (CCRYN) during each of the last three years and the current year;
- (c) whether the Government proposes to revamp the activities of CCRYN and the National Institute of Yoga and Naturopathy and increase the allocation of funds thereto during the Twelfth Five Plan period;
- (d) if so, the details thereof;
- (e) the steps taken/proposed by the Government for the registration of Yoga and Naturopathy practitioners; and
- (f) the present status of the recommendations made by the Task Force constituted by the Government in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN)

- (a) An allocation of Rs. 3988 crores was made for Department of AYUSH for the 11th Five Year Plan. The 12th Five Year Plan is yet to be approved.
- (b): The details of funds allocated to various Research Councils including the Central Council for Research in Yoga and Naturopathy (CCRYN) during each of the last three years and the current year are given in ANNEXURE.
- (c) & (d): Yes. The Government proposes to revamp the activities of Central Council for Research in Yoga & Naturopathy by establishing few Central Institutes. There are two separate National Institutes for Yoga and Naturopathy viz Morarji Desai National Institute of Yoga, New Delhi and National Institute of Naturopathy, Pune. The infrastructure, activities and allocation of both these Institutes will be augmented during the 12th Plan.
- (e) : The guidelines for registration of Naturopathy practitioners were sent to State Governments and UT Administrations. They were requested to enact comprehensive legislation for the regulation of Naturopathy.
Some States have taken steps for registration of degree holders of Bachelor of Naturopathy & Yogic Sciences (BNYS) etc.
- (f): Some of the recommendations made by the Task Forces on promotion of Yoga & Naturopathy have been implemented.